Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED; Date of commencement of CIRP: 14.03.2022; List of creditors as on: 04th April, 2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

SI.	Category of creditor		of claims	Summary of	claims admitted	Amount of	Amount of	Amount of	Details in	Remarks, if any
No.		No. of claims	eived Amount	No. of claims	Amount of claims admitted	contingent claims	claims not admitted	claims under verification	Annexure	
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to anyclass of creditors	1	36,70,209	1	33,68,997	Nil	Nil	Nil	2	Rs. 36,70,209 was amount claimed by the creditor, Rs. 33,68,997 is admitted as claim
3	Secured financial creditors (other than financialcreditors belonging to any class of creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	3	
4	Unsecured financial creditors (other than financialcreditors belonging to any class of creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	4	
5	Operational creditors (Workmen)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	5	
6	Operational creditors (Employees)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	6	
7	Operational creditors (Government Dues)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	7	
8	Operational creditors (other than Workmenand Employees and Government Dues)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	8	
9	Other creditors, if any, (other than financial creditors and operationalcreditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	9	
	Total									

Annexure-1

Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED; Date of commencement of CIRP: 14.03.2022; List of creditors as on: 04th April, 2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

SI.	Name of	Identification	Details	of claim			Details of cl	aim admitte	d		Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	No.	rece	eived							of	any mutual	of claim	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	continge	dues, that	not	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	may be set-	admitted	verificati	
					admitted		security	guarantee	party?	CoC		off		on	
							Interest								
1.															

Annexure-2

Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED; Date of commencement of CIRP: 14.03.2022; List of creditors as on: 04th April, 2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

SI. No.	Name of creditor	Identifica tion		of claim eived		Details	s of claim adm	itted		Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	· ·
		No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Guarantee	Whether related party?	% of voting share in CoC		dues, that may be set- off	admitted	verification	
1.	Capital Finance And Investments LLP		04.04.20 22	36,70,209		Loan amount and interest	Nil	NO	100	Nil	Nil	301,212		Rs. 36,70,209 was amount claimed by the creditor, Rs. 33,68,997 is admitted as claim

Annexure – 3
Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED; Date of commencement of CIRP: 14.03.2022; List of creditors as on: 04th April, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI.	Name of	Identification		of claim			Details of cl	aim admitte	d		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rece	eived							of	any	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	continge	mutual	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	dues, that		verificati	
					admitted		security	guarantee	party?	CoC		may be		on	
							interest					set-off			

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Nama af tha as was water dabtes.	; Date of commencement of CIRP:	. List of supplitate as and
Name of the corporate deptor:	. Date of commencement of CIRE.	. List of creditors as on:

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. No.	Name of creditor	Identification No.		of claim eived		Deta	ils of claim ac	lmitted		Amount of contingent	•	Amount of claim not	Amount of claim under	Remarks, if any
	0.00.00		Date of		Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	that may beset- off	admitted	verification	u,
					ddiiitted		guarantee	party.						

Annexure – 5	
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Name of the corporate deptor, as one of commentation of the commentation of the commentation of the commentation as one in the commentation as one in the commentation of the commentation of the commentation as one in the commentation of th	Name of the corporate debtor: .	; Date of commencement of CIRP:;	List of creditors as on:
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List of operational creditors (Workmen)

(Amount in₹)

SI. – No.	Name of authorised	Name of	Identification No.		of claim eived		Details of	claim admi	tted	Amount of contingent		Amount of claim under	Amount of claim not	Remarks, if any
	representative,			Date of		Amount of	Nature		% voting share	claim	dues, that	verification	admitted	
	if any	man		receipt	claimed	claim admitted	of claim	related party?	in CoC, if applicable		may be set-off			
														-

Annexure – 6

	Name of the corpora	ate debtor:	.; Date of commencement of CIRP	:; List of creditors as on:	
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List of operational creditors (Employees)

(Amount in₹)

SI. No.	Name of authorised	Name of	Identification No.		of claim eived		Details of	claim adm		Amount of contingent		Amount of claim under	Amount of claim not	Remarks, if any
	representative, if any	empl oyee		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	dues, that may be set- off	verification	admitted	

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Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:	Name of the corporate de	ebtor:	: Date of commencemen	nt of CIRP:	: List of creditors as on:	
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List of operational creditors (Government dues)

(Amount in₹)

SI. No.		ls of Clai	mant	Details or rece	of claim ived	Details of claim admitted							Amount of any	Amount of claim	Amount of claim under	Remarks, if any
_	Depart ment	Gover nment	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set-off	not admitted	Verification	
											_					

Annexure – 8 Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED; Date of commencement of CIRP: 14.03.2022; List of creditors as on: 04th April, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

SI.	Name	Identification		of claim			Details of c	laim admitted	i		Amount of	Amount	Amount	Amount of	Remarks, if
No.	of	No.	rece	eived						contingent	of any	of claim	claim under	any	
	creditor		Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
			receipt	claimed	of claim	of claim	covered by	covered by	related	share in		dues,	admitted		
					admitted		security	guarantee	party?	CoC		that may			
							interest		' '			be set-			
												off			

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- 9	- 9	е	ur	ex	ın	٩r

Name of the corporate debtor:	: Date of commencement of CIRP:	.: List of creditors as on:

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

SI. No.		Identification No.		of claim eived		[Details of claim	Amount of	Amount of any mutual	Amount of claim not	Amount of claim	Remarks, if any		
_	creator	110.	Date of receipt	1	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	continge nt claim	dues, that may be set- off	admitted	under verificati on	uny